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Title: Introduction of the Constitution(Amendment) Bill, 2014 (Amendment Of Article 243C).

MAJ. GEN. (RETD.) B.C. KHANDURI, AVSM (GARHWAL): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

MAJ. GEN. (RETD.) B.C. KHANDURI, AVSM : Sir, I introduce the Bill.

**15.51 ½ hrs.**